- (b) if so, the reasons thereof;
- (c) whether the prior permission of Government was obtained; and
- (d) if so, the circumstances under which the foreign company in India was permitted to sell its product at exorbitant price?

THE MINISTER OF STATE IN THE CHEMICALS MINISTRY OF FERTILIZERS (SHRI R. C. RATH): (a) Government have fixed the maximum selling price of Trimethoprim at Rs. 892/-per kg. w.e.f. 12th August, 1983. Manufacturers are, therefore, free to sell Trimethoprim at a price not exceeding the price fixed by the Government. There have been no reports that after fixation of price of Trimethoprim at Rs. 892/-per kg. M/s. Burroughs Wellcome have sold the drug at the price of Rs. 1055/- per kg.

(b) to (d) Does not arise.

Sale of Cyproheptadine by M/s. Merck Sharp and Dhome

3440. SHRI RAM VILAS PASWAN: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether sometime back Government had fixed the selling price of Cyproheptadine which is being sold by M/s. Merck Sharp and Dhome Company;
- (b) whether it is a fact that it is being sold at a very exhorbitant price inspite of rejection of representation by M/s. Merck Sharp and Dhome Company by Government : and
- (c) whether any action has since been taken in regard thereto, and if not, the reasons thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS FERTILIZERS (SHRI R.C. RATH) : (a) Yes, Sir.

- (b) Instances of sale of Cyproheptadine formulations by M/s. Merck Sharp and Dhome (India) Limited and certain other companies at prices higher than the Government fixed prices have come to the notice of the Government.
 - (c) M/s. Merck Sharp and Dhome

(India) Limited and other companies have already been issued Show-Cause Notices.

Bursting of Barauni Kanpur Pipeline of 10C near Shahzadpur Village Near Fatehpur

- 3441. SHRI RAM VILAS PASWAN: Will the Minister of ENERGY be pleased to state :
- (a) whether Government have seen the prices reports appeared in the 'Hindustan Times of 21 November, 1983 wherein it has been started that two persons were killed and 25 injured when the Barauni Kanpur pipeline of Indian Oil Corporation burst near Shahzadpur village near Fatehpur on 20 November, 1983:
 - (b) if so, the details thereof;
- (c) whether an inquiry has since been conducted; and
 - (d) if so, the results thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF PETROLEUM IN THE MINISTRY OF ENERGY (SHRI GARGI SHANKAR MISHRA): (a) Yes, Sir.

(b) to (d) There was a burst of the Barauni-Kanpur Pipeline at the chainage 579.7 kms on 21.I1.83 during hydrostatic testing of Allahabad-Kanpur Section with water and two casuatities have been reported due to burn and shock injuries as per the information from Fatehpur Police authorities. There was a fire at the site of burst for a short duration due to the presence or residual/entrapped hydro-carbon. The fire could have been caused only by external source like match stick etc. Immediately on receipt of the report, an expert team consisting of the Managing Director (R&P). Indian Oil Corporation, Specialist Engineer, Engineers India Ltd., and Adviser (Refineries), Department of Petroleum, was constituted on 21.11.1983 to enquire in the matter and submit a report. They have visited the site and their report is awaited.

अनुसूचित जातियों/अनुसूचित जन-जातियों के लोगों की न्यायिक सेवाओं में नियुक्ति

3442. श्री राम विलास पासवान : नया विधि, न्याय और कंपनी कार्य मंत्री यह बताने